ber and all the State Governments have been addressed to the effect that the powers should be delegated. And steps are being taken by the State Governments to do so.

SHRI K. S. HEGDE: What steps have been taken to bring about the administrative coordination at the district level as well as at the State level?

SHRI J. S. L. HATHI: This question was also considered at the Conference •of the Development Commissioners and it was decided that there should be complete coordination between the State Governments, the Local Bodies and the Community Project Administrations. The State Governments have been intimated accordingly.

SHRI K. S. HEGDE: Is it proposed to set up any permanent body to assess the work done, to review the results obtained and to rectify any maladjustments?

SHRI J. S. L. HATHI: Yes, the Evaluation Branch is going to be established under the Planning Commission and their business will be to assess the work done.

MR. DEPUTY CHAIRMAN: Next question. Mr. Kakkilaya.

#### SALE OF COFFEE

\*626. SHRI B. V. KAKKILAYA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the prices at which the different varieties and types of coffee were sold at the auctions held since August 1952 to date, separately, in Mysore and Coimbatore;

(b) what were the basic prices fixed by the Coffee Board for each of these auctions and what were the highest bids made by the merchants; dnd

(c) whether it is a fact that merchants who had brought coffee at the auctions held in September have refused to take delivery of the stocks declared to have been sold to them, and if so, why? THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). A statement giving the required information is laid on the Table of the Council. Information regarding the highest bids made by merchants is being collected and will be laid on the Table of the Council. [See Appendix IV, Annexure No. 195.]

to Questions

(c) Yes, Sir. This is due to the fact that the prices of coffee at the auctions came down in October.

### COMPLAINTS AGAINST THE AUCTIONING OF COFFEE

•627. SHRI B. V. KAKKILAYA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have received any complaints from the coffee merchants in South Kanara and the Kanara Chamber of Commerce regarding the procedure followed in auctioning coffee at Mysore and Coimbatore on October 7th 1952; and

(b) if so, what those complaints are and what steps Government have feken on those complaints?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The complaint was about the action of the Chief Coffee Marketing Officer, Indian Coffee Board, in rejecting the highest bids offered by bidders at the auctions held on the 7th October, 1952, and accepting the lower ones. A writ petition against the declaration made by the Chief Coffee Marketing Officer in the October auctions is pending before the High Court of Madras and is sub judice.

MR. DEPUTY CHAIRMAN: Question No. 627 is *sub judice*. So *no* supplementaries on that. You can have supplementaries on Question No. 626 only.

SHRI B. V. KAKKILAYA: May I know the steps taken by the Government to clear the stocks which have

5011 Short Notice Question [ COUNCIL ]

been refused by the merchants? I am asking this in reference to part (c) of my first question.

SHRI D. P. KARMARKAR: I am not aware at the moment regarding the particular steps to clear the stocks, but I think they will be allowed to be sold.

SHRI BASAPPA SHETTY: May I know the reasons as to why there were no sales in Mysore and Coim-batore in the months of January and February? And is it not one of the main reasons for the heavy rise in coffee prices?

SHRI D. P. KARMARKAR: I will find out the reasons why there were no sales in those two months. But so far as I can see, they were not the reason for the high price of coffee.

SHRI BASAPPA SHETTY: Is it not due to the **flfct** that the Commerce Ministry in Delhi took a long time to arrive at a decision as regards the fixing up of the basic prices that the sales did not take place in the months January and February and the prices rose very high?

SHRI D. P. KARMARKAR: I do not think so, Sir.

SHRI BASAPPA SHETTY: Will the Government accept my statement if it is true?

SHRI D. P. KARMARKAR: If it is true, I shall accept it.

SHRI B. V. KAKKILAYA: May I know why since January 1953 auctions in Mysore and Coimbatore have been stopped?

SHRI D. P. KARMARKAR: I think it is the same question and the same answer.

MR. DEPUTY CHAIRMAN: Question Hour is over. There is a Short Notice Question.

# SHORT NOTICE QUESTION AND ANSWER

and Answer

## LOCATION OF THE PROPOSED IRON AND STEEL PLANT.

SHRI S. MAHANTY: Will the Minister for PRODUCTION be pleased to state:

(a) whether Government are deputing another team of experts to go into the findings of the Technical Mission which submitted its Report *to* the Government early this month regarding the location of the proposed Iron and Steel Plant;

(b) if so, the names of the personnel who will constitute the team; and

(c) the reasons for which Government propose to take the steps referred to in part (a) above?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) No.

(b) and (c). Do not arise.

SHRI S. MAHANTY: Is it a fact that on the 23rd of last month in a high level conference that took place in Delhi it has been decided to refer the matter to another Expert Committee?

SHRI K. C. REDDY: I have seen such reports. I have only *to* say that the reports are very wide off the mark.

SHRI S. MAHANTY: Some time ago the hon. Minister gave us to understand that the report of the Expert Committee which went into this question earlier would be decided upon very soon and that the hon. Minister for Production would be in a position *to* tell us what they were going to do about the location of the Steel Plant finally.

MR. DEPUTY CHAIRMAN: Your question was whether another Expert Committee is being appointed. How does this arise?

MK. DEPUTY CHAIRMAN: The Government reply was that it was under consideration.

SHRI K. C. REDDY: I can give some information in connection with the location of this iron and steel plant. We have been trying to find a suitable technical and financial collaborator who will be ready to participate in the financial structure of the project up to about one-third of the capital investment that will be necessary for this project. We are making every investigation to find a suitable collaborator but we have not yet succeeded in naming the party. As soon as this is done, then it will be the proper time for finally making the choice as regards "the location after taking the opinion •of the collaborator whom we finally decide upon. This is the position. Under these circumstances, we have not yet finally made the choice regarding the location.

SHRI B. C. GHOSE: Can the hon. Minister give us any information as to the parties with whom they are seeking this collaboration?

SHRI K. C. REDDY: Well, Sir, as hon. Members are aware, sometime ago we had an offer from the Japanese, but we could not accept their offer for several reasons; and we had to drop that proposal. We are carrying on discussions with certain German firms and the discussions are in an advanced stage. I am not in a position to give further details to this House at this stage.

## WRITTEN ANSWERS TO QUESTIONS

## PROTECTION OF DIBRUGARH TOWN FROM EROSION

•628. SHRI L. BOROOAH: Will the Minister for IRRIGATION AND POWER be pleased to state the progress so far made in the -construction of a

revetment for the protection of the town of Dibrugarh, Assam, from erosion of the Brahmaputra?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): The State Government have collected stones for revetment of the river bank over a distance of three furlongs. Temporary training works to silt up channel in town area and temporary protective measures against erosion in town and Maijan areas are in progress.

### **PROGRESS MADE IN THE CONSTRUCTION OF THE EMBANKMENT AND DRAINAGE IN ASSAM**

•629. SHRI L. BOROOAH: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the progress so far made in the embankment and drainage schemes for the protection of **cypps** from the floods of the Kopili river in Nowgong district and the Dihing river in Lak-himpur and Sibsagar districts in Assam; and

(b) whether any experts have been sent by Government to Assam to supervise the construction of the revetment at Dibrugarh and the embankment and drainage, if any, in Kopili and Dihing rivers?

The DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) According to the report received from the Government of Assam, a scheme of flood control and drainage in the Kapilli basin which was started in 1948 is nearing completion. The work of providing openings in the road and railway embankments to pass the flood spill quickly has also been taken up. Two such openings in the road embankments were provided last year and one more is being completed this year. Another opening near Dharamtul will also be taken up early. A contour survey of the basin is also being carried out to see what further measures can be undertaken.